

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt. Ltd.	Applicant/petitioner
Vs.		
Sumeru Processors Pvt. Ltd.	Respondent

Order under Section 7 of IBC, 2016

Order delivered on 29.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant	Mr. Mohd. Nazim Khan, PCS for Mr. Mohtashim Kibriya, Adv. for Axis Bank
For the RP	Mr. Saurabh Kalia, Ms. Parika Thakral, Advs. with Mr. Vijender Sharma, RP
For the Respondent(s):-	Mr. Santosh Kr. Pandey, Mr. Rahul Pandey, Advs. for Mr. Niraj Jha(R-3) Mr. Anurag Sharma, Mr. Nalin Tripathi, Advs. for R-2 in CA-927 & 1326/2019 Mr. Rizwan Ahmed, Mr. Hashmat Nabi, Advs. for DCB Bank Mr. Pravesh Khyalia, Adv. for R4 & 5. & for R-1

ORDER

CA-1326(PB)/2019:-

On 09.08.2019, non-applicant-respondent no. 1 to 3 were directed to appear before the RP and supplied all the documents/information within their knowledge and possession to the RP. Learned counsel for the ex.-directors states that they had appeared before the RP and handed over certain documents/information to the RP.



Learned counsel for the RP further states that directions may be issued to all the non-applicants-respondents to appear before the RP. However, in order to facilitate the CIR Process, the non-applicants-respondents are directed to appear with every documents in their possession and information within their knowledge before the RP on 03.09.2019 at 11:00 AM at his office so as to meet the requirement or divulging the information within the power and knowledge of the non-applicant-respondents.

Compliance affidavit to that effect may also be filed before the next date of hearing on 13.09.2019.

CA-1463(PB)/2019:-

Learned counsel for the applicant states that the order dated 09.08.2019 has been complied with by filing an affidavit. Let a copy of the same be furnished to the counsel for the RP.

List for arguments on 13.09.2019.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**